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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.29/KB/2016

winnerthy 7/10/176

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name	of the Company	Arishtaneni Enterprises	Ltd.	
Under Section		14(1) Conversion		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

ORDER

Ld. Pr. CA for the petitioner has filed affidavit in compliance of our order dated 31/08/2017. RoC's reply was summoned but till date no report from RoC received. RoC, West Bengal is directed to submit the report within 3 weeks. Petitioner is directed to serve a copy of the order on the RoC within a week from today and file affidavit of service.

List on 14/12/2017 for hearing.

N. GIURUMURTHY, FCA APPlicants.

Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)
Member (J)